

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 54/TT/2013

Date: 5.8.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Asset: 125 MVAR at Bus Reactor associated with NRSS-XIII, for tariff block 2009-14

Sir,

I am directed to refer to your above mentioned petition and to request you to furnish the following information on affidavit, with advance copy to the beneficiaries, latest by 6.9.2013:-

- a. Detailed justification for delay in the commissioning of the Asset along with documentary evidence;
- b. Detailed justification for significant increase in cost of items at Serial Nos. 5.1 and 6.13 i.e. Control room & office building including HVAC and Misc. Common equipment (DG+FF Etc) in Form 5B at page 28 of the petition. Also reason for estimating less quantity in FR under items "Control Room & Office Building", in S.N 5.1 of the petition.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)